

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.687/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M**

Name of the Company	EMC Limited & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma
2. Mr T. Khaitan
3. Mr. Debargha Basu

Adv for Petitioners

5/1/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)